

में बराबर-बराबर विभाजित किया जाना चाहिए परन्तु मध्य प्रदेश को यह लाभ अभी तक प्राप्त नहीं हुआ है।

मध्य प्रदेश द्वारा भानपुर नहर, चल्तू एवं मौरवन व्यय-वर्तन योजनाएं प्रस्तावित की गई थीं, जिन पर राजस्थान सरकार का अनुमोदन अभी तक अप्राप्त है।

गांधी सागर बांध की मध्य प्रदेश एवं राजस्थान की संयुक्त योजना पर केवल राजस्थान का नियंत्रण होने के कारण मध्य प्रदेश के भिड़, मुरैना जिले में करोड़ों की लागत से बनी नहर प्रणाली की लागत पानी न मिलने के कारण व्यर्थ हो गई और वह उपजाऊ भूमि व्यर्थ गई जिस पर नहर बनाई गई। एतएव केन्द्र सरकार इस सांभी योजना के लिए केन्द्र के साथ दोनों राज्यों का संयुक्त नियंत्रण बोर्ड नियत करे ताकि मध्य प्रदेश को उसके वास्तविक हक व हिस्से से वंचित न किया जा सके।

(v) QUICK TRANSPORTATION OF BETEL LEAVES FROM DIFFERENT STATIONS OF WEST BENGAL

SHRI SATYAGOPAL MISRA (Tamluk) : The betel leaf growers of West Bengal, under the banner of West Bengal, Rajya Panchasi Samiti, have been agitating all over the State demanding quicker transportation of the betel baskets.

West Bengal grows 2/3 of the total betel leaves of our country, and the leaves grown there are also of a very high quality. Being highly perishable goods, the leaves require quickest transportation by the railways. So, arrangements must be made for speedy despatch of the leaves from Howrah, Sealdah, Srerampore, Sheoraphuli stations on the Eastern Railway and Uluberia, Bagnan, Mecheda and Panskura stations on the South-Eastern Railway, these being very important points on their transportation route. Stoppages of the following trains with boking facilities at the stations mentioned below should be arranged a forthwith ;—

(a) 134 Up Ahmedabad Exp. at Mecheda; (b) 29 Up Bombay Exp. at Bagnan and Uluberia; (c) 9 Up Doon Exp. at Srerampur and Shepraphuli and (d) 463 Up Hatia Fast Passenger at Bagnan. Alongwith this, adequate booking facilities for the betel baskets should be made in Up-Down Hatia Fast Passenger, Up-Dn. Puri Passenger, Up-Dn. Rourkela Exp., 49 Up Amritsar Exp., 83/101 Up A/C Exp. and I Up Kalka Mail.

I do, therefore, urge upon the Government of India, the Ministry of Railway to adopt all necessary measures for the quicker transportation of betel baskets from different stations of West Bengal to the different parts of our country.

(vi) NON-PAYMENT OF INTERIM RELIEF TO EMPLOYEES OF SALAS HYDRO-ELECTRIC PROJECT.

DR. KARAN SINGH (Udhampur) : The Salal Hydro-Electric Project in Jammu is one of the most important projects in hand, which when completed will provide power to large areas of North India. Work on the Project started in 1970, and the project has been directly under the Government of India. The employees of Salal Project have been drawing pay and allowances according to the Central Government rates.

For some reasons, the *interim relief* announced by the Government of India with effect from June 1983 has not been paid to the employees of the Salal Hydro-Electric Project. This has caused a great deal of justifiable resentment among the employees who have resorted to a chain hunger strike with effect from 27th October, 1983. Several weeks have elapsed but no action has been taken on their genuine demands.

I would urge the Ministry of Energy to look into this matter immediately and ensure that the relief is paid to these employees.

(vii) NEED TO DECLARE BAIRWA COMMUNITY AS SCHEDULED CASTE.

श्री सत्यनारायण जटिया (उज्जैन) :